## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/13/2017

NAME OF THE PETITIONER(S)

: ARCHER POWER SYSTEMS PVT LTD

NAME OF THE RESPONDENT(S)

: ZYNERGY SOLAR PROJECTS & SERVICES PVT LTD+8

**UNDER SECTION** 

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Council Je

P. V. SABIARIDAS COCNECLES
FOR Mo. Sounkarranagan V. 2rd Rospordom.

P.V Selan

## ORDER

Counsel for Petitioner present. Counsel for R2 present. Counsel for the Petitioner submitted that the matter is sub judice before NCLAT and prayed for time. At request, time is enlarged. Put up on 06.03.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk